

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1886**

TO BE ANSWERED ON THE 03RD MARCH, 2020/PHALGUNA 13, 1941 (SAKA)

GUIDELINES ON CYBER AND INFORMATION SECURITY

1886. SHRI A.K.P. CHINRAJ:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of authority from which the National Information Security Policy and Guidelines are being received by the Union Government;

(b) whether any decision has been taken to revise the guidelines in the cyber and information security;

(c) if so, the details thereof; and

(d) the time by which it is likely to come into effect?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (d): Cyber and Information Security measures are taken as per provisions of the Information Technology Act, 2000 and Rules made there under. The Ministry of Home Affairs has issued the National Information Security Policy and Guidelines (NISPG) in 2019. The Guidelines are revised from time to time as per functional requirements and risk assessment. These Guidelines include measures for strengthening network and infrastructure security; physical security; application security; data security; personnel security; threat and vulnerability management; security and incident management; identity, access and privilege management, etc.
